

IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH: E: NEW DELHI

BEFORE SHRI CHANDRA MOHAN GARG, JUDICIAL MEMBER
AND
DR. B.R.R. KUMAR, ACCOUNTANT MEMBER

ITA No.3671/Del/2012
Assessment Year: 2006-07

The DCIT, Circle-6(1), New Delhi	vs.	M/s. Met Trade India Ltd., 138-139, Near Bharti Petrol Pump, Main Road, Ghazipur, Delhi 110096 PAN AAACM 8484 F
(Appellant)		(Respondent)

CO No. 317/Del/2012
In ITA No. 3671/Del/212
Assessment Year: 2006-07

M/s. Met Trade India Ltd., 138-139, Near Bharti Petrol Pump, Main Road, Ghazipur, Delhi 110096 PAN AAACM 8484 F	vs.	The DCIT, Circle-6(1), New Delhi
(Appellant)		(Respondent)

For Revenue:	Ms. Samita Singh, Sr. DR
For Assessee :	Shri Abhishek Mathur, CA

Date of Hearing :	11.07.2023
Date of Pronouncement :	31.07.2023

CORRIGENDUM ORDER

PER CHANDRA MOHAN GARG, J.M.

Above captioned appeal of revenue and cross objection of assessee have been filed against the order of CIT(A)-IX, New Delhi dated 28.03.2012 for 2006-07.

2. The order was passed in revenue appeal in ITA No. 3671/Del/2012 for AY 2006-07 on 25.07.2023 dismissing the appeal of revenue in limine with a liberty to file it again to seek remedial measures in accordance with law.

3. The cross objection of assessee remained un-adjudicated in the said order therefore this corrigendum order is being passed. As agreed by ld. representative both the sides and considering the result of revenue appeal the cross objection of the assessee is also dismissed with the liberty to the assessee to seek remedial measures in accordance with law and when it is in a position to justify the continuance of proceedings or where it is otherwise it is necessary to do in the interest of assessee as per provisions of the Act.

4. In the final result, the appeal of the revenue as well as cross objection of the assessee are dismissed in limine for statistical purposes.

Corrigendum order pronounced on 31.07.2023.

Sd/-
(DR. B.R.R. KUMAR)
ACCOUNTANT MEMBER

Sd/-
(CHANDRA MOHAN GARG)
JUDICIAL MEMBER

Dated: 31st July, 2023.

NV/-

Copy forwarded to :

1. Appellant
2. Respondent
3. CIT
4. CIT(A)
5. DR

// By Order //

Asstt. Registrar, ITAT, New Delhi